

प्राधिकार ने निजी परिवहन कम्पनियों को विशेष परमिट जारी किये थे, और

(ख) यदि हा, तो १९५७, १९५८, और १९५९ में ऐसे कितने परमिट जारी किये गये थे ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) (क) जी हा ।

(ख) १९५७, १९५८ और १९५९ में प्र-श परिवहन प्राधिकार (State Transport Authority) की तरफ से कम्पनियों को ६ और १३ अस्थायी परमिट दिये गये ।

Landless Labourers in Andhra Pradesh and Mysore

2618 Shri Agadi: Will the Minister of Food and Agriculture be pleased to state

(a) whether the Central Government have received any schemes from Mysore and Andhra Pradesh Governments for colonisation of the landless labourers in their respective States

(b) if so, the details of the schemes, and

(c) what is the estimated cost of the schemes State-wise?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa) (a) No, Sir

(b) and (c) Do not arise

Accidents of Southern Railway

2619 { Shri Agadi:
Shri D A Katti:

Will the Minister of Railways be pleased to state

(a) the total number of accidents by way of collision of trains capsizing and derailing of wagons and coaches on the Metre Gauge section of the Southern Railway since the 1st April, 1958 to date;

(b) the number of engines, wagons and coaches damaged due to these accidents and the estimated amount of loss to the Railway, and

(c) the number of persons injured in these accidents and the amount of compensation claimed and paid?

The Deputy Minister of Railways (Shri S V. Ramaswamy): (a) During the period from 1-4-58 to 31-8-59, 5 tram collisions and 244 tram derailments occurred on the Metre Gauge sections of the Southern Railway

(b) The information is furnished below

| Type of stock | No damaged |
|---------------|------------|
| Engines | 11 |
| Coaches | 15 |
| Wagons | 628 |

The approximate cost of damage to Railway property (including the Permanent Way) was Rs 10,00,000

| c) Injured | |
|------------------------|-----------------------|
| Grievous | 3 |
| Minor | 79 |
| TOTAL | 82 |
| Amount of compensation | |
| (i) Claimed | Nil |
| (ii) Paid | Rs 500/- as ex-gratia |

Capsizing of Goods Wagons on Southern Railway

2620. Shri Agadi. Will the Minister of Railways be pleased to state

(a) whether it is a fact that fifteen wagons of a goods train capsized between Gadiganuru and Papanyakanahalli on the Hubli-Guntakal section of the Southern Railway on or about the 4th June, 1959,

(b) if so, the causes of the accident, and

(c) the estimated loss to the Railway and consignors?